

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)

Joint Sitting of COURT No. 1 & 2

FARIDKOT HOUSEDate: 19th May, 2015

TIME: 10.30 A.M.

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**HON'BLE MR JUSTICE M.S. Nambiar**
JUDICIAL MEMBER**HON'BLE Dr. Devendra Kumar Agrawal**
EXPERT MEMBER**HON'BLE Prof. A.R. Yousuf**
EXPERT MEMBER**HON'BLE MR Bikram Singh Sajwan**
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO. 1			
FOR DIRECTIONS			
1.	Appeal No. 19 / 2013 (M.A. No. 72/2013, M.A. No. 171/2014 & M.A No. 370/2015)	Bahadur Singh Rawat & Ors. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta Adv. for the Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Mukesh Verma, Adv. for R - 2 Mr. Neeraj Malhotra, Adv. for R - 4
2.	Original Application No. 10(T _{HC})/2013	Eshan Group of Industries Vs. NEPA LTD & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 & 2 Mr. Rajul Shrivastav, Adv. for R – 3 Ms. Panchajanya Batra Singh, Adv. MoEF Mr. Rajkumar, Adv. for CPCB
3	Original Application No. 11(T _{HC})/2013	Chudaman Mohan Prajapati Vs NEPA Ltd. & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 & 2 Mr. Rajul Shrivastav, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. MoEF Mr. Rajkumar, Adv. for CPCB
4	Original Application No. 12(T _{HC})/2013	RamdasPrajapati & Ors. Vs Union of India & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 2 Mr. Rajul Shrivastav, Adv. for R – 4 Ms. Panchajanya Batra Singh, Adv. MoEF
5	Original Application No. 13(T _{HC})/2013	Prathvi Educational Welfare Society Vs NEPA Ltd. & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant Ms. Archi Agnihotri, Adv. for R – 2 Mr. Rajul Shrivastav, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. MoEF

6	Original Application No. 160/2014 (M.A No. 331/2015)	NEPA Ltd. Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for Respondent
FOR HEARING			
7.	Original Application No. 63/2015	Manjit Singh & Ors. Vs Municipal Corporation, Amritsar & Ors.	Mr. Raajan Soni, Adv. for Applicant Mr. Nitin Kaushal, Adv. for R – 1 Ms. Gurinderjeet, Adv. for R - 2 Mr. Ankur Sharma, Adv. for R - 3
8.	Appeal No. 19/2015 (M.A No. 355/2015)	Chadha Papers Ltd. Vs U.P. P.C.B. & Anr.	Ms. Meenakshi Arora, Sr. Adv. along with Mr. Ranjit Prakash, Adv. for Appellant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for R - 2
9.	Original Application No. 38/2015	S.K. Goyal Vs Chairman, NHAI & Ors.	Mr. S.K. Goyal, in person Mr. Mukesh Kumar, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R–3 Ms. Rachna Golcha, Adv. for R - 4
10	Original Application No. 94/2015 (M.A No. 263/2015 & M.A No. 475/2015)	Bhim Singh & Ors. Vs Govt. of NCT of Delhi & Ors.	Mr. Abhishek Goyal, Adv. for Applicant Mr. Pratap Shanker, Adv. for R - 3
11	Original Application No. 515/2014	Jai Kumar Vs Union of India & Ors.	Mr. Jai Kumar, in person Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 & 3 Mr. Ashish Kumar, Adv. for R – 4 Mr. Arush Pathania, Adv. for R - 5 Mr. Neeraj Malhotra, Adv. for R – 7 Mr. U.A. Rana, Adv. for R – 8 & 9 Mr. Amit Punj, Adv. for R – 11
12	Original Application No. 40/2015 (M.A No. 101/2015, M.A No. 162/2015 & M.A No. 239/2015)	Sandeep Kumar Vs MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Mr. Ashish Aggarwal, Adv. for R – 6 & 7
13	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 6 & 8 Mr. A.K. Prasad, Adv. for R – 7
14	Original Application No. 168 (THC)/2013 (M.A No. 36/2014)	Karan Singh Vs State of H.P. & Ors.	Mr. T.S. Bhogal, Adv. for Applicant
15	Original Application No. 01/2014 (M.A No. 03/2014, M.A No. 321/2014 & M.A No. 490/2015)	Gram Panchayat Tutu Vs State of H.P. & Ors.	Mr. Balraj Sharma, Adv. for Applicant
16	Original Application No. 293/2013 (M.A No. 1127/2013, M.A No. 374/2014, M.A No. 422/2014 & M.A No. 596/2014)	Virendra Kumar Vs Municipal Council, Solan	Mr. Virendra Kumar, in Person

17	Original Application No. 488/2014	Court on its own Motion Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7
18	Original Application No. 83/2014	Mahendra Pandey Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Balendu Shekhar, Adv. for R– 2, 3 & 6 Mr. A.D.N. Rao, Adv. for R – 4 Mr. Ikrant Sharma, Adv. for R - 5 Mr. Sidharth Luthra, Sr. Adv. along with Ms. Supriya Juneja, Adv. for R - 7
19	Original Application No. 99/2015 (M.A No. 312/2015)	Minar Industries (Hindustan Tannery Pvt. Ltd.) Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
20	Original Application No. 100/2015 (M.A No. 304/2015)	Naweda Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
21	Original Application No. 102/2015 (M.A No. 313/2015)	Kazi Leather Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
22	Original Application No. 106/2015 (M.A No. 298/2015)	Noor Leather Finishers Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
23	Original Application No. 107/2015 (M.A No. 314/2015)	Miraj Tanning Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
24	Original Application No. 108/2015 (M.A No. 309/2015)	New Universal Tannery Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
25	Original Application No. 109/2015 (M.A No. 305/2015)	MMZ Tannery Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
26	Original Application No. 110/2015 (M.A No. 303/2015)	Liaq Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
27	Original Application No. 111/2015 (M.A No. 301/2015)	Aslam Tannery Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
28	Original Application No. 112/2015 (M.A No. 307/2015)	S.P. Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
29	Original Application No. 113/2015 (M.A No. 302/2015)	Sunshine Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB
30	Original Application No. 54/2015 (M.A No. 159/2015)	Rizwan Tanning Industry Vs U.P. P.C.B	Mr. Huzefa Ahmadi, Sr. Adv. along with Ms. Shahrukh Alam, Adv. for Applicant Mr. Pradeep Mishra, Adv. for Respondent Mr. Rajkumar, Adv. for CPCB

			Ms. Savitri Pandey, Adv. Mr. B.V. Niren, Adv. for CGWA
31	Original Application No. 55/2015 (M.A No. 157/2015)	Homera Tanning Industry Vs U.P. P.C.B	Mr. Huzefa Ahmadi, Sr. Adv. along with Ms. Shahrukh Alam, Adv. for Applicant Mr. Pradeep Mishra, Adv. for Respondent Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. Mr. B.V. Niren, Adv. for CGWA
CASES OF COURT NO. 2			
FOR ADMISSION			
32.	Original Application No. 160/2015.	Anil Uppal & Ors. Vs. Union of India & Ors.	Mr. Piyush Sharma, Adv. For the Applicant.
33.	Original Application No. 162/2015.	Pankaj Kr. Mishra Vs. Union of India & Ors.	Mr. M.Z.Chaudhary, Adv. For the Applicant.
34.	Original Application No. 167/2015.	Indian Council for Enviro-Legal Action (ICELA) Vs. Dy. Commissioner & Anr.	Mr. M. C. Mehta, Adv. For the Applicant.
35.	Appeal No. 40/2015 & M.A.No.478/2015.	M/s Mahabir Stone Crushing Co. Ltd. Vs. Haryana State Pollution Control Board.	Ms. Bano Deshwal, Adv. For the Appellant.
36.	Appeal No. 41/2015.	M/s SNG Metal Pvt. Ltd. Vs. Haryana State Pollution Control Board.	Mr. S.A.Zaidi & Gulnaz Parveen, Advs. For the Appellant.
FOR COMPLETION OF PLEADINGS			
37.	Original Application No.66/2015 & M.A.No.192/2015 & M.A.No.193/2015.	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22. Mr. Pradeep Misra, Mr. Daleep Dhayani and Mr. Suraj Singh, Advs for R-2. Mr. Vishwendra Verma and Ms. Nilkashi Verma Advo. for R-3
FOR HEARING			
38.	Original Application No.65/2015.	M/s Chandigarh Industrial Area Tenants Association (Regd.) Vs. Chandigarh Administration & Anr.	Mr. R. K. Goyal, Adv. For the Applicant. Mr. Shubham Bhalla, Adv. For R-1 & 2.
39.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umopathy, & Ms. R. Mekhala, Advs. For Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Nilakshi Verma, Advs. For R-1. Mr. Balendu Shekhar, Adv. For R-6.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in